

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23-07-2024 AT 10:30 AM**

**CP (IB) No. 651/7/HDB/2018**

**AND**

**IA(IBC) 1217/2024 in CP (IB) No. 651/7/HDB/2018**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bank of India

**...Financial Creditor**

**AND**

Sainath Estates Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 1217/2024**

Learned Counsel Mr.Amir Bhavani for the Applicant and Learned Counsel Mr.

Peri Ramakrishna for the Respondent present through VC. **Order deferred till**

**30.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**